

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-516(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.12.2017**

NAME OF THE COMPANY: IFCI Ltd. Vs. Cedar Infonet Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner: Mr. R. P. Agarwal and Mr. Narendra Singh, Advocates

For the Respondent: Mr. Kushal Gupta, Advocate

ORDER

Ld. Counsel for the Respondent submits that he shall be filing his reply during the course of the day. Advance copy has been supplied to the opposite counsel.

To come up for arguments on 19th December, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)